

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 10th day of August, 2018

Present:

Hon'ble Mr. Rakesh Sagar Jain – Member (J)

Original Application No. 330/1212 OF 2016
(U/S 19, Administrative Tribunals Act, 1985)

Krishna Kumar urf Krishna Kumar Sharma aged about 66 years S/o Late Pratap Bhan, retired Tower Wagon Driver, North Central Railway Hathras R/o Prakash Textile Colony, House No. 40, Mandu Road, Hathras U.P.

.....Applicant.

By Advocates – Shri T. S. Pandey.

V E R S U S

1. Union of India through the General Manager, North Central Railway, H.Q. Subedarganj, Allahabad – 211033.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Sr. DPO, North Central Railway, DRM's Office, Allahabad.
4. ADFM through Sr. Divisional Finance Manager, N.C. Railway, DRM's Office, Allahabad.
5. Secretary, Ministry of Railways/Railway Board, Rail Bhawan, New Delhi.
- 6.

.....Respondents.

By Advocate : Shri P. K. Pandey

O R D E R**By Hon'ble Mr. Rakesh Sagar Jain , J.M. :**

1. Shri T. S. Pandey, learned counsel for the applicant and Shri P. K. Pandey, learned counsel for the respondents are present.
2. Learned counsel for the applicant filed an application dated 24.04.2008 seeking to withdraw O.A. 1212/2016.
3. In view of the statement made by counsel for the applicant at Bar, the Original Application is dismissed as withdrawn.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/Shashi/